

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 770/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VIPIN

Respondent(s)

IA No. 7156/2017 - EXEMPTION FROM FILING O.T.

Date : 15-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.
Ms. Reya Paul, Adv.

For Respondent(s) : Mr. Ashutosh Ghade, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel appearing for the
respondent, list on 23.09.2026.

(PRIYANKA MALIK)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR